IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI COURT-III

IB-85/ND/2018

In the matter of:

Mehar Singh Engineers & Contractors

....PETITIONER

Vs.

Paramount Villas (P) Limited

.. RESPONDENT

SECTION:

Under Section 9 of IBC Code, 2016

Order delivered on 30.1.2018

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner /applicant

For the Respondent/Corporate Debtor:

For the Intervener

ORDER

: -

None appears for the petitioner. In the circumstances, the matter is posted for the appearance of the petitioner on 19.2.2018. Non-appearance of the petitioner on the said date will result in dismissal of petition for non-prosecution.

List on 19.2.2018.

(R. VARADHARAJAN) MEMBER (JUDICIAL)

-S-d4

Surjt